

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Hallmark Living Space Pvt Ltd

MAIN PETITION NUMBER : CP/577/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/2348(CHE)/2023

ORDER

Ld. Counsel Shri. Aishwarya Adlaka for the Applicant.

None for the Respondent.

IA/2348(CHE)/2023 is stated to be withdrawn on 19.12.2023.

Considering the above, the application be deleted from the list.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)